### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## LOK SABHA

**STARRED QUESTION NO.: 277** 

(TO BE ANSWERED ON THE 7th August 2025)

#### **AUDIT OF AIRCRAFTS**

# 277. SHRI SELVAGANAPATHI T.M. Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) has been directed to make a complete audit of all aircrafts operating in the country and if so, the details thereof;
- (b) whether the airlines operating in the country have commenced such audits of their respective aircrafts and if so, the details thereof;
- (c) whether it is also a fact that there have been incidents where aircraft certified for airworthiness prior to take-off had to make emergency landings due to technical snags and if so, the details thereof;
- (d) the authority responsible for certifying the airworthiness of aircraft; and
- (e) the measures taken/proposed to be taken by the Government for the robustness of the existing inspection systems?

#### **ANSWER**

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (e) A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 277 FOR REPLY ON 07.08.2025 REGARDING "AUDIT OF AIRCRAFTS" BY "SHRI SELVAGANAPATHI T. M.";; ; (a) to (e) Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place for safety oversight function i.e. planned and unplanned surveillance of Organisation /aircrafts, which includes regular and periodic audits, spot checks, night Surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices. In case there is a violation, DGCA takes enforcement action as per its Enforcement Policy and Procedure Manual.; Postaccident of Air India flight AI-171 Boeing 787 aircraft on 12.06.2025, DGCA has ordered to conduct the checks/inspections of all 33 787-Dreamliner aircraft of Air India. Out of total 33 aircraft, 31 operational aircraft have been inspected wherein minor findings were observed in 8 aircraft. These aircraft have been released for operation post rectification. The remaining 2 aircraft are under scheduled maintenance.; ; Further, DGCA has issued General Safety Circular 01/2025 on 19 June 2025, which deals with comprehensive special audit to assess aviation ecosystem and strengthen aviation safety architecture.; ; For the year 2025 (till date), 02 emergency landings due to technical have been reported. The details are as under: Air India Express 01 Indigo 01 In addition to above, on 12.06.2025, M/s Air India aircraft VT-ANB declared MAYDAY (emergency) and eventually met with an accident. DGCA has laid down Civil Aviation Requirement (CAR) for issue of Certificate of Airworthiness and Airworthiness Review Certificate. Both these certificates are issued by DGCA. Keeping the aircraft in a continuous state of airworthiness is the responsibility of operator. Subsequently, DGCA also checks the aircraft maintenance records to ensure the airworthiness of aircraft.

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